

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 347 of 2013 in DFR No. 2005 of 2013

Dated : 1st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bangalore Electricity Supply Company Ltd. & Ors. ...Appellant(s)
Versus
GMR Energy Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen, Sr. Adv.
Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Counsel for the Respondent(s): Mr. Gopal Jain

ORDER
(IA No. 347 of 2013 – for delay in filing)

The Learned Counsel for the Respondent has filed the reply after serving copy on the other side. He wants some more time for making further reply submissions.

So, post the matter for hearing the Application to condone the delay on

7.11.2013.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson